

[Print](#)**Defective Case Register from 2025-01-20 to 2025-01-20**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/1964/2025	RAMDAS ACHARY	2025-01-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
2	D-WP(C)/2375/2025	JANAKI KANTA MAHAPATRA	2025-01-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY)  1.The name of the counsel in capital letters and enrollment numbers in last of writ petition not furnished. 2.Annexure-2 is not correctly page marked. 3.Mobile number of all the counsel in vakaltnama not furnished.
3	D-BLAPL/1940/2025	SHYAM MANOHAR	2025-01-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1.As per F.I.R.under Annexure-1,name of P.S. not mentioned in the cause title.2. Welfare fee of Rs.50/- not paid on V.nama 3..Petition not correctly addressed to Honorable Court
4	D-WP(C)/2316/2025	SURESH CHANDRA MOHANTY	2025-01-20	Page nos 16 and 17 are not legible .
5	D-CRLMC/1912/2025	SUSANTA KUMAR JETHY	2025-01-20	1. Sl. no.2 not correctly furnished in affidavit.
6	D-MACA/2416/2025	AMIT KUMAR NATH	2025-01-20	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.Court Fee Rs.5400/ payable , not paid 2. VNAMA not properly stamped ,HBAMW fee Rs50/ to be filed 3. Code wrong no indicate 4.statutory deposit not made
7	D-WP(C)/2289/2025	SUSANTA KUMAR BARAL	2025-01-20	1.Age of the petitioner not furnished in the affidavit.Page nos.38 66 102 AND 103 not neat AND legible.
8	D-WP(C)/2358/2025	1ABHAY KHANDELWAL	2025-01-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1.Pages 83 137 138 258 to 270 318 319 391 401 432 to 441 509 516 and 528 not neat and legible.2.I.A petition not correctly addressed to

				Honble Court. 3..Petition not correctly addressed to Honorable Court
9	D-ABLAPL/1923/2025	SOUBHAGYA KUMAR DASH	2025-01-20	.Petition not correctly addressed to Honorable Court
10	D-ABLAPL/1826/2025	ASHOK KUMAR BEHERA	2025-01-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page nos. 12 to 17 21 22 and 23 not neat.Welfare fund of Rs.50/- not paid in Vnama.
11	D-WP(C)/2203/2025	RABINARAYAN NAYAK	2025-01-20	Legible copy of page-16 and 22 to be filed.
12	D-CMP/2336/2025	AMIT PRASAD BOSE	2025-01-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Neat page no.30 be filed.
13	D-CRLMC/1817/2025	PRANAB KUMAR SAMANTRAY	2025-01-20	1.Description of the petition in affidavit sl.4 appears to be wrong.
14	D-WP(C)/1606/2025	SOUMYAJYOTI BISWAL	2025-01-20	ADDRESS OF OPS NO 2 AND 3 NOT STATED
15	D-BLAPL/1785/2025	NIKUNJA KUMAR ROUT	2025-01-20	As per standing order dated 9.7.24 the name of the victim/informant mentioned in the petition copy.Then S.R with be made.
16	D-CONTC/2134/2025	ADV.	2025-01-20	PAGE NOS.18 TO 21 . 28 and 29 NOT LEGIBLE
17	D-BLAPL/1827/2025	SWATIREKHA JENA	2025-01-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
18	D-WP(C)/2366/2025	AMBIKA PRASAD RAY	2025-01-20	1. Petitioner No.2 Pradipta Kumar Jena signed in V. Nama as Pradipta Jena. Difference to be reconciled.
19	D-CRLA/1907/2025	SURYAKANTA DASH	2025-01-20	Name of mother of victim and name of her relative be redacted from the appeal petition .Put up for further S .R after removal of such defects .
20	D-ABLAPL/1862/2025	BIJAYANANDA DASH	2025-01-20	1.Page nos.10 to 16 and 21 not neat and legible.
21	D-ABLAPL/1898/2025	MANORANJAN PADHI	2025-01-20	The date of executants not furnished in V.Nama.
22	D-WP(C)/2190/2025	JAGAMOHAN PATTANAIK	2025-01-20	Copy not served on S.C. (I.T.)
23	D-WP(C)/2208/2025	RAMESH CHANDRA NAYAK	2025-01-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
24	D-BLAPL/1897/2025	SANJAY KUMAR DAS (2)	2025-01-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
25	D-CRP/2280/2025	NIKHILESH BARIK	2025-01-20	1.Deficit court fee of Rs. 39/- not paid.. 2. Good ground certificate not furnished.
26	D-CRLA/1761/2025	DHANANJAYA MUND	2025-01-20	1. Identity of victim be not disclosed.
27	D-CMAPL/2277/2025	ADV.	2025-01-20	1.Court Fee Rs.6/- be paid 2.Certified copy of dismissal order be filed. 3. Further SR shall be made after defect removed.

28	D-WP(C)/2317/2025	BINAYA KUMAR MOHANTY	2025-01-20	1. Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
29	D-WP(C)/2322/2025	ASHOK KUMAR ROUT	2025-01-20	Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
30	D-CRLMC/1808/2025	SANJAY KUMAR BEHERA	2025-01-20	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  1. Page nos 9 and 10 not legible.
31	D-BLAPL/1931/2025	RAJIB LOCHAN PATTNAIK	2025-01-20	.Petition not correctly addressed to Honorable Court
32	D-ITA/2356/2025	LALITENDU MISHRA	2025-01-20	1. Copy not served on S.C. ( I.T.)
33	D-ABLAPL/1833/2025	DAITARY PRADHAN	2025-01-20	Occupation not mentioned in the affidavit.Page no 10 not proper arranged.Synopsis and Date chart not mentioned in the Index.
34	D-WP(C)/2362/2025	UPENDRA KUMAR SAMAL	2025-01-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
35	D-ABLAPL/1968/2025	BIJAYA KUMAR BEHERA 1	2025-01-20	As per standing or.no.3 dtd. 9-7-2024 , name of the prosecutrix/ informant shall not be reflected in the petition. Then S.R. will be made.
36	D-WA/2178/2025	GAUTAM TRIPATHY, A.G.A	2025-01-20	1. Period of Delay 795 days 2. Date Of Disposal Is Wrong In C.T
37	D-ABLAPL/1948/2025	BYOMAKESH TRIPATHY	2025-01-20	.Petition not correctly addressed to Honorable Court
38	D-WP(C)/2165/2025	MITHUN DAS	2025-01-20	1.Receipt Showing Serv.copy To cg not Filed. 2.Subject Code incorrectly Mentioned 3. THE ANNEXURE MARKING OF ORDER DATED 06.08.2024 IN PRAYER PORTION OF WRIT PETITION APPEARS TO BE WRONG
39	D-ABLAPL/2041/2025	ASUTOSH MOHANTY	2025-01-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Occupation of the deponent on affidavit not furnished.
40	D-ABLAPL/1834/2025	CHANDAN SAMANTARAY	2025-01-20	1. Date of FIR.in index not tally with FIR. and Complit address of petitioner not reflected in V.nama.
41	D-BLAPL/1829/2025	LAMBODOR ACHARI	2025-01-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
42	D-RSA/2265/2025	AJIT CHANDRA MOHAPATRA	2025-01-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.  H.C.B.A.Fee of Rs.50/- not affixed.

43	D-MACA/2305/2025	KAPILA CHARAN NAYAK	2025-01-20	1. Court Fee Rs.7,137/ payable ,not paid
44	D-ABLAPL/1831/2025	PRASANNA KUMAR MISHRA	2025-01-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
45	D-CRLMC/1899/2025	NILA MADHAB PRAHARAJ	2025-01-20	1.Age of the OPP.no.3 not furnished in the cause title.2.F.I.R.dtd. 29.04.2019 mentioned in the averment-3 of the petition does not tally with the Index and under Annex-1.3.Authorization with regard to swear affidavit on behalf of the other petitioner not furnished.
46	D-ABLAPL/1816/2025	TUKUNA KUMAR MISHRA	2025-01-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of petitioner not correct in affidavit.
47	D-CONTC/1598/2025	ADV.	2025-01-20	CASE NUMBER ARISING OUT OF AT THE HEADING OF THE CAUSE TITLE IS WRONG
48	D-ABLAPL/1825/2025	SURESH KUMAR PANDA	2025-01-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
49	D-WP(C)/2308/2025	SIDDHARTH GOUTAM DAS	2025-01-20	1.Synopsis and date charts are not alphabetically paginated and also not mentioned in index.2.Legible copy of page No.15 to be filed
50	D-CMP/2381/2025	BYOMOKESH SAHOO	2025-01-20	Annexure-2 is not legible.
51	D-WA/2082/2025	SASWAT DAS, A.G.A.	2025-01-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
52	D-FAO/2164/2025	ADAM ALI KHAN	2025-01-20	16-PETITION/APPEAL NOT IN TIME Period of Delay 65 days
53	D-ABLAPL/1920/2025	DIPTI RANJAN SENAPATI	2025-01-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. .Petition not correctly addressed to Honorable Court
54	D-ABLAPL/1944/2025	BYOMAKESH TRIPATHY	2025-01-20	8-CAUSE TITLE NOT IN ORDER. Address to the HONBLE COURT not proper.
55	D-WP(C)/2240/2025	BANSHIDHAR SATAPATHY	2025-01-20	Page 19 not legible.
56	D-ABLAPL/1958/2025	LINGARAJ SARANGI	2025-01-20	14-NOT PROPERLY INDEXED. .Petition not correctly addressed to Honorable Court
57	D-BLAPL/1938/2025	SHYAM MANOHAR	2025-01-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. D.C.fee Rs.50 /- to be paid on V.NAMA.2.As per index annex.8 not properly described in the petition.
58	D-CRLMC/1932/2025	ARIJEET MISHRA	2025-01-20	1. Date of order not correctly furnished sl. no. 6 in index page.

59	D-RPFAM/2342/2025	BAMADEV BARAL	2025-01-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Good ground certificate not furnished. The date of order mention in Annex. 1 in the Index appears to be wrong.
60	D-ABLAPL/1774/2025	SURYAKANTA DWIBEDI	2025-01-20	30-OTHER DEFECT (IF ANY) Page marking not correctly mentioned in the annexs.
61	D-CMP/2326/2025	DIGAMBAR SETHI	2025-01-20	8-CAUSE TITLE NOT IN ORDER. Status of court below be stated.
62	D-CONTC/1928/2025	ADV.	2025-01-20	THIS CONTC IS A PREMATURE ONE
63	D-WP(C)/2226/2025	GOPAL PRASAD JENA	2025-01-20	1.Receipt Showing Serv.copy To cg not Filed. 2.Subject Code Not Furnished
64	D-CMAPL/2283/2025	ADV.	2025-01-20	1.Certified copy of impugned order be filed 2. Further SR may be done only after defect is removed.
65	D-BLAPL/1884/2025	SAKTI PRASAD DAS	2025-01-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. As per rejection order,Name of the Lower court does not tally with cause title. 2..Receipt Showing Serv.copy To cg not Filed.
66	D-ABLAPL/1781/2025	DEEPAK KU SAHOO	2025-01-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 not partial neat.
67	D-WP(C)/2088/2025	AFRAAZ SUHAIL	2025-01-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Affidavit on behalf of petitioner nos 2 to8 neither sworn nor authorised .
68	D-ARBP/2252/2025	BUDHA BINAYA	2025-01-20	1-COURT FEE IS DEFICIENT. 1.. Court Fee Rs 500/ payable not paid
69	D-WP(C)/2202/2025	SUDARSAN BEHERA	2025-01-20	Mobile number of all the counsel in vakaltnama not furnished.2.Date mentioned in Annexure-6 and averment of writ petition does not tally with book marks index and index of writ petition.
70	D-BLAPL/1843/2025	GOUTAM CHARAN ROUT	2025-01-20	Name of informant should not be mentioned as per standing order.Put up for further SR.
71	D-ABLAPL/1771/2025	TIRTH KUMAR SAHU	2025-01-20	Page marking not correctly mentioned in the annex-1.
72	D-CONTC/565/2025	MOHIT AGARWAL	2025-01-20	Annexure -2 not attested
73	D-CRLA/1851/2025	MANOJ BIHARI DAS	2025-01-20	Name of informant be deleted from crl .appeal petition . put up for further S .R thereafter .
74	D-BLAPL/1840/2025	KARUNAKAR SARANGI	2025-01-20	Name of informant should not be mentioned as per standing order.Put up for further SR.
75	D-WP(C)/2303/2025	DEBASISH PATNAIK	2025-01-20	1.Opp.Party No.3 is not properly described and address not furnished.2.Annexures are not attested as true copies.

76	D-ABLAPL/1947/2025	OM PRAKASH SARAN	2025-01-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.2.Annexure-1 not page marked on the file.3. Page nos.10 and 11 not legible. 4..Petition not correctly addressed to Honorable Court
77	D-WP(C)/2360/2025	JNANESH MOHANTY	2025-01-20	Receipt Showing Serv.copy To cg not Filed.
78	D-CRLMC/38621/2024	STHITI PRAGYAN SUNANDINI	2025-01-20	8-CAUSE TITLE NOT IN ORDER. Number of P.S/S.T case be reconciled as per anxs
79	D-ABLAPL/1769/2025	SURYAKANTA DWIBEDI	2025-01-20	Page marking not proper mentioned.
80	D-BLAPL/1873/2025	GOREKHANATH DAS	2025-01-20	Age of petitioner in V.nama not tally with cause title.
81	D-CRLMC/37978/2024	MAMTA TRIPATHY	2025-01-20	Names In Capital Letters Of All The Signing Advocates Not Indicated
82	D-WP(C)/2346/2025	AMIT PRASAD BOSE	2025-01-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
83	D-WP(C)/2224/2025		2025-01-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
84	D-BLAPL/1887/2025	MOHAMMED RIAZ	2025-01-20	1. As per Standing order No. 03 dated 09.07.2024, the name of the informant and victim shall not be mentioned in the petition.
85	D-CRLMC/1910/2025	SASWAT KUMAR ACHARYA	2025-01-20	1.Paragraphs as per the petition not furnished in the declaration of the affidavit. 2..Receipt Showing Serv.copy To CBI not Filed.
86	D-CONTC/352/2025	ADV.	2025-01-20	1-Synopsis and Date chart not marked om index 2-Paragraf nos.wrongly mentioned in declaration of affidavit
87	D-ABLAPL/1997/2025	SOUBHAGYA KUMAR DASH	2025-01-20	Sl. nos. , of paragraphs in the petition not correct
88	D-ABLAPL/1830/2025	PRAHALLAD SAHU	2025-01-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of B. Barik not in capital letter in V.nama. 2. .Name Of The Filing Advocate Not In Capital Letters In The application
89	D-CRLMC/1784/2025	PRAVASHA PUJAREE PARIDA	2025-01-20	1. Nomenclature not correctly furnished Sl. no.3 in index page. 2. Date of order not correctly furnished at page no.2 in line no.15.
90	D-CRLMC/1814/2025	BINAYAK PRASAD MOHANTY	2025-01-20	1. Name of the village /at in cause title of the petitioner not tally with affidavit.
91	D-CMAPL/2363/2025	ADV.	2025-01-20	1.Certified copy of order under anx.1 be filed. 2. Further SR shall be made after defect is rectified.
92	D-CRLMC/1772/2025	DILLIP KUMAR RAY	2025-01-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Certified copy of annex-1 not filed. 2.Nomenclature not correctly furnished sl. no.3 in index page. 3.Name of the Lower court incomplete furnished in petition.
93	D-WP(C)/2327/2025	PRATIK DASH	2025-01-20	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
94	D-WP(C)/2337/2025	BIJAY PANDA	2025-01-20	1.page-29 not legible 2..Receipt Showing Serv.copy To ct not Filed.
95	D-CMAPL/2312/2025	AKSHAYA KUMAR JENA	2025-01-20	1. Certified copy of dismissal order be filed2. Further SR shall be made after certified copy of impugned order is filed.
96	D-BLAPL/1902/2025	HEMANT KU. TRIPATHY	2025-01-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1.Signature of the petitioner No.3 on V.nama does not tally with cause title.
97	D-CRLMC/1878/2025	SUBHASHMITA PATTANAIK	2025-01-20	1.Synopsis and date chart are not mentioned in the Index.
98	D-BLAPL/1847/2025	NIRMAL CHANDRA MOHANTY	2025-01-20	Page nos 33 and 39 not neat an legible.
99	D-CONTC/1633/2025	ADV.	2025-01-20	CONTC PETITION DOES NOT LIE FOR THE ORDER PASSED IN WP(C) NO.26909 OF 2024
100	D-WP(C)/2207/2025	NRUSINGH CH. ROUT	2025-01-20	Date of order mentioned in cause title of writ petition appears to be wrong
101	D-WP(C)/2384/2025	MOHAMMED RIAZ	2025-01-20	Annexure-5 not attested.
102	D-WP(C)/2192/2025	DANDAPANI PANIGRAHI	2025-01-20	Put up for Stamp reporting after Annexures are exhibited.
103	D-ABLAPL/1943/2025	MAHES DAS	2025-01-20	.Petition not correctly addressed to Honorable Court
104	D-ABLAPL/1904/2025	BASANTA KUMAR DAS	2025-01-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
105	D-BLAPL/1883/2025	BIKRAM CHANDRA GHADEI	2025-01-20	As per FIR. details , BLAPL .No.10922/2021 date of disp. of not reflected in reference certificate.
106	D-WP(C)/2354/2025	SUSANTA KUMAR BARAL	2025-01-20	annexure 10 and 11 are not properly placed according to index
107	D-ABLAPL/1777/2025	SURYAKANTA DWIBEDI	2025-01-20	Page marking not correctly mentioned in the annex.
108	D-CMP/2273/2025	DIPTI RANJAN BHOKTA	2025-01-20	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Age in declaration does not match with the age of deponent/petitioner,(ii)Status of parties in trial court be stated.
109	D-BLAPL/1937/2025	DALIRANI BEHURAY	2025-01-20	Date of disp.of in reference certificate not tally with FIR. details.

110	D-BLAPL/1820/2025	ASHOK KUMAR PATRO	2025-01-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Occupation not mentioned in Affidavit.
111	D-WP(C)/2242/2025	BANSHIDHAR SATAPATHY	2025-01-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  The nomenclature of the is wrongly mentioned in affidavit.
112	D-BLAPL/1935/2025	ANIRUDHA DAS	2025-01-20	.Petition not correctly addressed to Honorable Court
113	D-WP(C)/2378/2025	JANAKI KANTA MAHAPATRA	2025-01-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY)  1. Annexure-2 series is not correctly page marked. 2. The name of the counsel written on the body of the vakaltnama not neat and legible. 3. Mobile numbers of all the counsel in vakaltnama not furnished.
114	D-WP(C)/2236/2025	PRAVAT KUMAR NAYAK	2025-01-20	Date of annex.4 mentioned in the index and petition not tally to annex.4 as annexed.
115	D-WP(C)/2309/2025	BAMADEV BARAL	2025-01-20	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 23 to 25 not neat.
116	D-ABLAPL/1949/2025	BYOMAKESH TRIPATHY	2025-01-20	.Petition not correctly addressed to Honorable Court
117	D-CRLA/1890/2025	BIJAYA KUMAR RAGADA	2025-01-20	Affidavit in both the I .A appears not correct and name of petitioner in I .A -235-2025 is not correct . put up for further S .R after rectification of defect
118	D-ARBP/2250/2025	BUDHA BINAYA	2025-01-20	1-COURT FEE IS DEFICIENT.  1. Court Fee Rs 500/ not paid
119	D-BLAPL/1919/2025	ASIT KUMAR OTTA	2025-01-20	1. Petition not correctly addressed to Honorable Court 2. Subject Code incorrectly Mentioned
120	D-RPFAM/2361/2025	SANJIB KUMAR BHANJADEO	2025-01-20	1. Period of Delay 109 days delay. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 8.25 not paid.
121	D-ABLAPL/2037/2025	ASUTOSH MOHANTY	2025-01-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Occupation of the deponent on affidavit not furnished.
122	D-ABLAPL/1876/2025	SAMARENDRA MOHANTY	2025-01-20	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Name of the deponent on affidavit not mentioned in solemnly affirmation para.

123	D-WP(C)/2248/2025	NETRANANDA BISWAL	2025-01-20	20-VERNACULAR CERTIFICATE NOT FURNISHED. I.A. is not page marked
124	D-BLAPL/1815/2025	LALATENDU SAMANTARAY	2025-01-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9,11, 12 not neat.
125	D-CMP/2200/2025	SURESH CHANDRA PRADHAN	2025-01-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. Status of parties in court below be stated.
126	D-WA/2032/2025	SANJIB MOHANTY	2025-01-20	Synopsis not filed
127	D-WP(C)/2264/2025	SRIKANTA MAHUNTA	2025-01-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
128	D-WA/2080/2025	SACHIDANANDA NAYAK, A.S.C.	2025-01-20	IA filed for dispensing with order dated 16.07.2021 seems to wrong in place of 17.08.2021 and in place OF Annexure of Annexure 1 it has been mentioned as Annexure 2 in para 1 of IA application
129	D-BLAPL/1929/2025	DURGA PRASAD DHAL	2025-01-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 12 and 14 not neat.
130	D-CONTC/359/2025	ADV.	2025-01-20	Page no.4 not sign
131	D-ABLAPL/1945/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-01-20	1.P.S. Case does not tally SYNOPSIS and cause title.
132	D-CRLMP/1896/2025	ABHILASH MISHRA	2025-01-20	30-OTHER DEFECT (IF ANY) 1. CRP number not correctly furnished in Synopsis,cause title and para no.1 of the petition.
133	D-CRLMP/1894/2025	SHYAM NARESH MOHANTY	2025-01-20	20-VERNACULAR CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 30-OTHER DEFECT (IF ANY) 1.At page nos. 9 and 10, Annexues are not exhibited. 2. Subject code not furnished in Assesment slip.
134	D-WP(C)/1626/2025	SURESH KUMAR CHOUDHURY	2025-01-20	1.Annexures are not page marked.2.Mobile numbers of all the counsel in vakaltnama not furnished.3.Neat and legible copy of Annexure-1 to be filed.
135	D-WA/2290/2025	SURYA NARAYAN PATNAIK , A.G.A	2025-01-20	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid.

136	D-ABLAPL/1970/2025	JUGALA KISHORE PANDA	2025-01-20	.Petition not correctly addressed to Honorable Court
137	D-MATA/2048/2025	UMAKANT SAHOO	2025-01-20	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 1.10 / not paid 2. para being aggrieved not furnished in appeal
138	D-ABLAPL/1874/2025	SURYA NARAYAN MISHRA	2025-01-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Paragraph no. not correctly furnished on declaration.2.G.R.Case No.1056 of 2020 in F.I.R.and synopsis does not tally with cause title.
139	D-WP(C)/2288/2025	SK. ZAFARULLA	2025-01-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
140	D-BLAPL/1857/2025	SATYABRATA DASH	2025-01-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
141	D-ABLAPL/1863/2025	JYOTIRMAYA SAHOO	2025-01-20	1.G.R.Case No.02 of 2025 on cause title does not tally with Prayer of the petition.
142	D-CRLMP/1837/2025	JYOTIRMAYA SAHOO	2025-01-20	30-OTHER DEFECT (IF ANY) INDEX NOT PROPERLY PAGE MARKED.
143	D-MACA/2266/2025	PABITRA KUMAR NAYAK	2025-01-20	1. Court Fee valuation not correctly furnished 2-put up for further sr after correction of valuation 3- vernacular certificate not furnished 4-relationship not correctly furnished in affidavit
144	D-WP(C)/2167/2025	SANKAR PRAASAD PANI	2025-01-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
145	D-CRLA/1888/2025	NIRANJAN LENKA	2025-01-20	Code Indicated but not correct
146	D-MATA/2232/2025	MANASH RANJAN NAYAK	2025-01-20	c copy of impugned order to be file
147	D-ABLAPL/1971/2025	S.S.RAY (2)	2025-01-20	1. As per standing order no.03 dated 09.07.2024,the name of informant and victim shall not be reflected in the petition.
148	D-WP(C)/2262/2025	DEBABRATA DASH	2025-01-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Advocate clerk welfare fund Rs 10/- not affixed in the V.NAMA
149	D-ABLAPL/1870/2025	ANADI CHARAN NAYAK	2025-01-20	1. Paragraph no. not correctly furnished on declaration.
150	D-CRLMC/1855/2025	CHANDAN SAMANTARAY	2025-01-20	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
151	D-WP(C)/2374/2025	RADHARAMAN DAS NAYAK	2025-01-20	30-OTHER DEFECT (IF ANY)

				1.The name of of the petitioner in index,affidavit and vakaltnama not correctly furnished. 2.The mobile number of all the counsel in vakaltnama not furnished
152	D-WP(C)/2380/2025	TRILOCHAN PANIGRAHI	2025-01-20	NEAT COPY OF PAGE NO14 TO BE FILED
153	D-WP(C)/2355/2025	BIJAY JENA	2025-01-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
154	D-WP(C)/2191/2025	JAGAMOHAN PATTANAIAK	2025-01-20	Copy not served on S.C. (I.T.)
155	D-ABLAPL/1994/2025	SOUBHAGYA KUMAR DASH	2025-01-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 13 and 14 are not partially legible.
156	D-WP(C)/2257/2025	KAJAL SAHOO	2025-01-20	.Receipt Showing Serv.copy To ct not Filed.
157	D-BLAPL/1844/2025	BASUDEV MISHRA	2025-01-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 8 and 9 not neat.
158	D-WP(C)/2341/2025	ABHIMANYU PARIDA	2025-01-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
159	D-ABLAPL/1879/2025	ABHIMANYU PARIDA	2025-01-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Date not mentioned in the v.nama.Page no-9 not neat. 2..Receipt Showing Serv.copy To E.D. not Filed.
160	D-BLAPL/1952/2025	JUDHISTHIR SAHOO	2025-01-20	1. As per record,Annexure-5 not properly page marked in Index. 2..Petition not correctly addressed to Honorable Court
161	D-BLAPL/1789/2025	KASHINATH PATTANAIAK	2025-01-20	Date of copy of order not tally with cause title and Rejection order.
162	D-ABLAPL/1793/2025	SUSHANTA KUMAR JOSHI	2025-01-20	One namely Shusanta Bag signature in V>Nama instead of signature Petitioner no-2 Sumanta Bag
163	D-WP(C)/2254/2025	KAJAL SAHOO	2025-01-20	.Receipt Showing Serv.copy To it not Filed.
164	D-ABLAPL/1836/2025	PRAMOD KUMAR JENA	2025-01-20	In date chart , date of FIR not tally.
165	D-CONTC/2077/2025	ADV.	2025-01-20	20-VERNACULAR CERTIFICATE NOT FURNISHED. Code NOT INDICATED
166	D-BLAPL/1893/2025	DEBASHIS MITRA	2025-01-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished on declaration.2.Signature of the deponent does not tally with affidavit.
167	D-BLAPL/1926/2025	PRAVAT KUMAR MUDULI	2025-01-20	Honble Court not tally with Rejection order and cause title.
168	D-CRLMP/1972/2025	SANTOSH KUMAR	2025-01-20	1. Sl. no.2 not correctly furnished in affidavit

		MAHANTY		
169	D-WP(C)/2323/2025	ASHOK KUMAR ROUT	2025-01-20	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
170	D-BLAPL/1867/2025	JAYANTA KUMAR MAJHI	2025-01-20	paragraph no.3 of petition not tally with cause titl, prayer and rejection order.
171	D-BLAPL/1859/2025	BIDESHI KUMAR GHADEI	2025-01-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Address of victim should not be mentioned as per standing order.
172	D-WP(C)/2460/2025	KAMALAKANTA NAYAK	2025-01-20	Petition not correctly addressed to Honorable Court.
173	D-WP(C)/2058/2025	TAPAN KU. JENA SAMANTA	2025-01-20	Synopsis and date charts are not mentioned in index
174	D-BLAPL/1905/2025	RANJAN KUMAR NAYAK	2025-01-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
175	D-WP(C)/2335/2025	BIJAY PANDA	2025-01-20	1.The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished.2.Copy not served on S.C. (C.T and G.S.T.)
176	D-ABLAPL/1916/2025	SATYA NARAYAN MISHRA 4	2025-01-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of Father of the deponent not correctly furnished in item No.2 on affidavit
177	D-BLAPL/1787/2025	KASHINATH PATTANAİK	2025-01-20	Honble Court not tally with cause title and Rejection order.
178	D-CONTC/638/2025	ADV.	2025-01-20	Annexure-2 not attested
179	D-WP(C)/2222/2025	GOKHA BEHERA	2025-01-20	Receipt Showing Serv.copy To cg not Filed

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 20-01-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CMAPL/349/2022	CMAPL/349/2022	ADV	OTHERS. C.COPY OF DISMISSAL ORDER NOT FILED